

ATTENDANCE-CUM-ORDER SHEET OF HEARING

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

M.A.No.01/2016
In
T P No 07/397/398/GB/2016
(C P No.969/2012)

Present : Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing : 21st September, 2016 at 10.30 A.M.


Name of the Company	North East Shuttles (P) Ltd. -Versus- Gomukhi Construction (P) Ltd.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Heard Mr S. Dutta, learned counsel for the applicant in M.A.No.01/2016 arising out of T.P.No.07/2016 corresponding to C.P.No.969/2012. Learned counsel for the applicant submits that the order dated 14.11.2016 is required to be recalled since the same was passed under some circumstances which are far from facts and law thereby causing serious injustice to the applicant. In that connection, he has referred to various orders passed by CLB, Kolkata Bench as well as several communications made by the parties in connection with the proceeding in hand.

Learned counsel for the applicant further submits that, when contacted, learned counsel for the petitioner in T.P.No.07/2016 (respondent No.1 herein) agreed to the proposal that this matter along with other connected matters viz T.A.No.34/2016 corresponding to C.A.No.461/2015, T.A.No.37/2016 corresponding to C.A.No.867/2015 be taken up for hearing on 27.09.2016.

In view of the above, list this matter along with the aforesaid connected matters on 27.09.2016.


Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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